GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:241 ANSWERED ON:30.03.2012 POWER PROJECTS Biju Shri P. K.;Singh Rajkumari Ratna

Will the Minister of POWER be pleased to state:

- (a) the details of the power projects commissioned in the country during the last three years and the current year, project/State/sector and source- wise:
- (b) the details of the ongoing power projects in the country along with their power generation capacity, project/State/sector and source-wise;
- (c) the time by which these power projects are likely to be commissioned;
- (d) whether the ongoing projects have incurred time and cost overruns and also there is slippage in power generation;
- (e) if so, the details thereof; and
- (f) the corrective measures being taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (f): A Statement on Power Projects excluding Nuclear Power Projects is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 241 TO BE ANSWERED IN THE LOK SABHA ON 30.03.2012 REGARDINGPOWER PROJECTS.

- (a): Thermal power projects with the capacity of 40919.9 MW and hydro power projects with the capacity of 3079 MW were commissioned during the last three years i.e. 2008-09, 2009-10, 2010-11 and in the current year (upto 29.03.2012). The details of these thermal and hydro power projects, state-wise, sector-wise and source-wise are enclosed at Annex-I & II, respectively.
- (b) & (c): The details of the ongoing thermal and hydro power projects in the country alongwith their power generation capacity, anticipated commissioning schedule and State/Sector/Source-wise details are enclosed at Annex-III & IV, respectively.
- (d) & (e):Some ongoing thermal and hydro power projects have incurred time and cost overrun. Their details are given in the Annex-III & V.
- (f): Several corrective measures are being taken to ensure that the projects are commissioned as per the schedule. These include augmentation of the manufacturing capacity of BHEL to 20,000 MW by December, 2012; periodic review of issues related to supply of power equipment from BHEL by a Group under the chairmanship of Secretary (Heavy Industry); formation of several new joint ventures to manufacture supercritical boilers and turbine-generators for thermal power plants; sensitization of stakeholders to enlarge the vendor base to meet Balance of Plants requirements; rigorous monitoring of projects at different levels including by Ministry of Power, Central Electricity Authority, Power Project Monitoring Panel and Advisory Group under the chairmanship of Minister of Power; and introduction of web-based monitoring system.